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Date: 16/12/2025

(2018) 02 NCDRC CK 0164

National Consumer Disputes Redressal Commission

Case No: Revision Petition No. 3891 Of 2017

Tata Motors Ltd. APPELLANT

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Vijay Pal Singh & Anr. RESPONDENT

Date of Decision: Feb. 27, 2018

Hon'ble Judges: V.K. Jain, Presiding Member

Bench: Single Bench

Advocate: Aditya Narayan, Ritu Raj, Sweta Priyadarshini, Vijay Pal Singh

Final Decision: Disposed Of

Judgement